

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1822**  
TO BE ANSWERED ON THE 10<sup>TH</sup> FEBRUARY, 2026

**JAGGERY PRODUCTION**

1822. SHRI KONDA VISHWESHWAR REDDY :

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government recognises the traditional, nutritional and livelihood significance of jaggery (gur), which supports small farmers, MSMEs and rural employment, particularly in sugarcane-growing regions;
- (b) whether the Government is aware that despite minimal processing, jaggery production remains largely unorganised and faces challenges relating to quality standardisation, branding, market access and value addition, unlike the organised sugar sector;
- (c) whether any assessment has been made comparing policy support, institutional mechanisms and market facilitation available to the sugar industry vis-à-vis traditional jaggery producers;
- (d) whether the Government proposes to promote jaggery and value-added jaggery products through appropriate schemes under MSME, agriculture, nutrition, AYUSH or export promotion programmes, without compromising food safety standards; and
- (e) if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (e): Under the Prime Minister Employment Generation Programme (PMEGP) Scheme of the Ministry of Micro, Small & Medium Enterprises (MSME), manufacture of cane gur, khandsari and jaggery is a recognised village industry and this comes under the purview of Khadi and Village Industries Commission (KVIC). The sector is acknowledged for its traditional importance, nutritional value and contribution to rural livelihoods, particularly in sugarcane-growing regions.

Further, in order to promote food processing sector including jaggery processing industries across the country, the Ministry of Food Processing Industries (MoFPI) has been incentivizing the setting up/expansion of related infrastructure through its Central Sector Schemes namely Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) Scheme, Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and Centrally Sponsored – Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME) Scheme. These projects are required to comply with the Food Safety and Standards Authority of India (FSSAI) regulations and are encouraged to align with international food safety and quality standards for improved market access including exports.

Food Safety and Standards Authority of India (FSSAI) has notified the standards of Jaggery (Gud) under sub-regulation 2.8.4 of the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011.

A centre of the All India Co-ordinated Research Project (AICRP) on Post-Harvest Engineering Technology at the Indian Sugarcane Research Institute (ISRI), Lucknow is working on jaggery handling, processing and storage and to develop protocols for quality jaggery manufacturing in accordance with FSSAI norms.

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